

ITEM NO.804

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) NO. 1022/1989

ALL INDIA JUDGES ASSOCIATION & ORS.

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

(IA No. 109079/2025 - FOR DIRECTIONS)

Date : 12-11-2025 This application was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
HON'BLE MR. JUSTICE N.V. ANJARIA

For applicant(s): Ms. Mayuri Raghuvanshi, AOR  
Mr. Vyom Raghuvanshi, Adv.

For Respondent(s): Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv.  
Mr. Rohit Bansal, Adv.  
Mr. Varij Nayan Mishra, Adv.

Mr. Siddharth Bhatnagar, Sr.Adv. (AC)  
Mr. Ankit Yadav, AOR  
Mr. Aditya Sidhra, Adv.  
Ms. Ananya Nair, Adv.

UPON BEING MENTIONED, the Court made the following  
O R D E R

IA No. 109079/2025:

List on 18.11.2025.

(POOJA SHARMA)  
AR-CUM-PS

(ANJU KAPOOR)  
ASSISTANT REGISTRAR